

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 7TH JULY, 2015

No. 122 /A: The following Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority subject to the final decision of the Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division):-

Sl.No.	Name of the Officers of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)
01	02
01.	Sri Amresh Kumar, S.D.J.M., Dumka
02.	Sri Yogesh Kumar, S.D.J.M., Giridih
03.	Sri Prakash Jha, Law Officer, Law (Judicial) Department, Ranchi
04.	Sri Shwaymbhu, Judicial Magistrate- cum-Judge Incharge, Giridih
05.	Sri Ajay Kumar Singh, S.D.J.M, Deoghar
06.	Sri Rajeev Ranjan, Judicial Magistrate, Deoghar
07.	Sri Rajesh Sinha, Judicial Magistrate-cum-Addl. Civil Judge (Junior Division, Giridih
08.	Sri Debashish Mohapatra, Judicial Magistrate-cum-P.M. (J.J.Board), Deoghar
09.	Sri Vishal Srivastava, Railway Judicial Magistrate, Chaibasa (Porahat)
10.	Sri Tarun Kumar, S.D.J.M., Bokaro
11.	Sri Gati Krishna Tiwary, S.D.J.M, Jamshedpur
12.	Smt. Garima Mishra, Judicial Magistrate cum-PM, JJ Board, Hazaribagh
13.	Sri Onkar Nath Choudhary, A.O., Judicial Academy, Ranchi
14.	Sri Raj Kumar Mishra, S.D.J.M., Ranchi
15.	Sri Dinesh Kumar, S.D.J.M.-cum-PM, JJ Board, Saraikela
16.	Sri Dinesh Kumar Mishra, S.D.J.M., Dhanbad
17.	Sri Rajesh Srivastava, Civil Judge (Junior Division), Khunti
18.	Sri Madhuresh Kumar Verma, S.D.J.M, Daltonganj
19.	Sri Akhilesh Kumar, S.D.J.M, Hazaribagh
20.	Sri Prabhat Kumar Sharma, Judicial Magistrate-cum-Judge Incharge, Deoghar
21.	Sri Ravi Shankar Mishra, Civil Judge (Jr. Div), Hazaribagh
22.	Sri Anil Kumar No.-2, Judicial Magistrate-cum-Judge Incharge, Jamshedpur

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07-07-15

By order of the Court
Sd/- A. K. Choudhary
Registrar General

Memo No. _____/Apptt

dated Ranchi the 7th July, 2015.

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

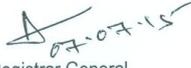
Sd/- A. K. Choudhary
Registrar General

MMemo No. 586/5882/Apptt

dated Ranchi the 7th July, 2015.

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi/ the O/o Registrar General/ the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the Registrar (Establishment), all the Joint Registrars, the P.P.S. I/c to Hon'ble the Chief Justice, the NIC Cell I/c of High Court of Jharkhand , Ranchi/ the concerned Principal District and Sessions Judges including the Principal Judicial Commissioner, Ranchi & the Director, Judicial Academy, Jharkhand for information, (communication to the Officers concerned) and the needful at their end.

- (-) 1. For P.J.C Ranchi,
2. concerned P.D.J.,
3. the Director, Judicial Academy Jharkhand and
4. the Principal Secretary, Law (Judl.) Department


Registrar General